

SHRI J. H. PATEL (Shivmoga): Sir, In Shivmoga, yesterday, there was a firing by the police and I have given a calling attention motion.

MR. SPEAKER: Please don't mention calling attention now as it is past one.

SHRI J. H. PATEL: I would make an appeal to you to ask the Home Minister to direct the State Government to suspend the district police authorities who are perpetrating atrocities on the people there.

MR. SPEAKER: The debate on the Demands for Grants relating to the Home Ministry are coming up, and the hon. Member can say all these things at that time.

SHRI J. H. PATEL: The situation is explosive there.

13.06 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF GOA SHIPYARD AND MAZAGON DOCK

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Annual Report of the Goa Shipyard Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Mazagon Dock Limited, Bombay for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3012/70].

DEFENCE AUDIT REPORT, 1970

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): I beg to lay on the Table:—

- (1) A copy of the Audit Report, Defence

Services, 1970, under article 151(1) of the Constitution.

- (2) A copy of Appropriation Accounts of the Defence Services for the year 1968-69 and Commercial Appendix thereto.

[Placed in Library. See No. LT-3043/70].

ANNUAL REPORT OF CARDAMOM BOARD

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : अध्यक्ष महोदय, मैं वर्ष 1968-69 के लिये इलायची बोर्ड के कार्य सम्बन्धी वार्षिक प्रतिवेदन की एक प्रति सभा पटल पर रखता हूँ। [Placed in Library. See No. LT-3044/70]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTIETH REPORT

SHRI BHALJI BHAI PARMAR (Dohad): I beg to present the Sixtieth Report of the Committee on Private Members' Bills and Resolutions.

PETITIONS

- (1) EXCISE DUTY ON TIN BOXES UNDER FINANCE BILL, 1970

SHRI SRINIBAS MISRA (Cuttack): I beg to present a petition signed by Shri Kartick Samal and others regarding levy of excise duty on tin boxes under the Finance Bill, 1970.

In addition, I may also submit this. For the consideration of the Committee on Petitions, here is the tin box on which excise duty is now, being levied. The tin is collected from garbage actually. . .

अध्यक्ष महोदय : यह तो सब बाद की बातें हैं !

श्री रवि राय (पुरी): माननीय सदस्य ने अचूकता किया कि इसको लाकर सदस्यों को दिखला दिया।

(II) GRIEVANCES OF RELEASED E.C.Os.

SHRI S. M. BANERJEE (Kanpur): I beg to present a petition signed by Ex-Capt. Bachittar Singh and others regarding grievances of released Emergency Commissioned Officers. I may add here that 50 per cent of these officers have not been provided with alternative jobs. They are just rotting on the streets. They were the officers who were responsible for our victory against Pakistan. . .

MR. SPEAKER: The hon. Member can only present the petition now. He cannot make a speech.

13.08 hrs.

PERSONAL EXPLANATION BY MEMBER

SHRI D. N. PATODIA (Jalore): From the proceedings of the Rajya Sabha of March 30, 1970, I find that Shri Niren Ghosh, an hon. Member of the Rajya Sabha belonging to CPI(M), made allegations against me by stating that Shri B. M. Birla and myself are making a list of MPs and are trying to purchase them. Shri Ghosh further wanted the Vigilance Department of the Home Ministry to enquire into it.

I emphatically repudiate these allegations which are false, derogatory and irresponsible. I now leave it to Shri Ghosh that if he is honourable enough, he would correct himself and apologise for the wrong done to me.

श्री आर्ज फरनेन्डीज (बम्बई दक्षिण): अध्यक्ष महोदय, मैंने एक प्रिविलेज मोशन श्री एस० के० पाटिल के खिलाफ दिया था, आप ने उस पर अभी तक कोई विचार नहीं किया है।

अध्यक्ष महोदय: अभी चल रहा है।
. . . (अध्यक्षान). . .

I do not think that any MP is purchasable.

I really wonder if this position. . .

SHRI S. M. BANERJEE (Kanpur): An MP is not a commodity. .

MR. SPEAKER: They are not commodities. They are not purchaseable. I do not think they can be purchased.

श्री आर्ज फरनेन्डीज: मैंने भी कहा है कि कई एम पीज बिड़ला की जेब में हैं।

MR. SPEAKER: I can say this on behalf of this House.

श्री मधु लिमये (मुंजर): अभी जो आपने इजाजत दी वह ठीक किया है। आप राज्य सभा के चेयरमैन को लिखियेगा। इनके बयान के बाद इसको चेयरमैन के पास जाना चाहिए। आप उनको लिखिये। चेयरमैन को लिखने का आपको अधिकार है।

MR. SPEAKER: I am going to write. These are remarks made against a Member of this House by a Member of the other House. So, I have got to write. Shri Madhu Limaye is quite right.

We shall now adjourn for lunch and meet again at 14.10 hours and take up the Home Ministry's Demands. The Congress (0) will speak first.

13.09 hrs.

The Lok Sabha adjourned for Lunch till ten minutes past Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at twelve minutes past Fourteen of the Clock.

[SHRI SHRI CHAND GOYAL in the Chair]

DEMANDS FOR GRANTS 1970-71—contd.

MINISTRY OF HOME AFFAIRS—contd.

SHRI S. K. PATIL (Banaskantha): Mr. Chairman, I am speaking on the Demands for Grants of the Ministry of Home Affairs and want to concentrate on only two points